

and cheap medical system and medicines of West Germany in India. This establishment has been requesting the Government to accord its recognition to this new and fifth ranking scientific medical system of electropathy. The hon. Minister of Health and Family Welfare, Government of India has already issued directives for the formation of a sub-committee of experts to examine whether this system is scientific and effective. An early decision of the Government in this regard may prove beneficial and useful for crores of poor patients.

So, I would request the hon. Minister of Health and Family Welfare, Government of India to grant an early recognition to this system of medicine so that the people of this country may get benefit of the cheap and effective medicines.

- (vii) Demand for setting guidelines for checking the quality of blood donated to the Blood Banks.

[English]

SHRI VIJAY N. PATIL (Erandol) : Most blood banks in India do not conduct the Elize test for detecting AID and Hepatitis 'B' before supplying blood to needy patients. Some blood banks send random samples to the Institute of Virology and other allied institutes to test blood for infectious diseases. However, by the time results come, the blood is often administered to a patient. It has been observed that blood banks get blood mostly from sick beggars and drug addicts. As a result, blood of very poor quality and low count of haemoglobin with every danger of infection is administered to needy patients.

The Health Ministry must set guidelines for checking blood donated to blood banks. The poor quality and infectious blood must be eliminated from blood banks. The test ought to be conducted on the blood of professional donor before being accepted by the blood banks

[English]

DISCUSSION UNDER RULE 193

12.15-1/2 hrs.

Atrocities on Harijans and Adivasis in different Parts of the Country— Contd.

MR. DEPUTY-SPEAKER : We will go to the next item of today's list of business. Now, we will take up further discussion on the atrocities on Harijans & Adivasis in different parts of the country raised by Shri Balwant Singh Ramoowalia on the 2nd August, 1988. The time allotted for this item was only two hours. But we have already taken 5 hours and 6 minutes. Now, I would like to know the sense of the House whether we can extend the time of the discussion for this subject.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE PRIME MINISTERS OFFICE (SHRIMATI SHEILA DIKSHIT) : We can extend the discussion for this subject by two hours. Now, new incidents have taken place and the hon. Members have been agitated over the incident. So, we can extend the time by another two hours.

MR. DEPUTY-SPEAKER : I think the House may accept it. Now, we are extending the time for discussion on this subject by two hours. I would request the Members to be brief in their submissions. They can mention the points for consideration, in their submissions.

SHRI THAMPAN THOMAS (Mavelikara) : The Home Minister went to the spot where the killings took place. I would request him kindly to make a statement. The incident took place in Jehanabad District. I would like the hon. Home Minister to make a statement.

SHRIMATI SHEILA DIKSHIT : The Home Minister will come and intervene in the discussion.